

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

C.P. (IB)/1191(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s DINESH**
AGARWAL

Under Section 95(1) Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Kunal Kanungo for the Applicant is present, Adv. Suraj Chaudhary for the Resolution Professional is present and Respondent is also present.
2. Ld. Counsel for the Applicant informs that they were served the rejoinder last night and seeks time to pursue the same.
3. List this matter on **23.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj